١ لا ١

23.7.2003 MA 1411/2003 in OA 692/2002

Present: Shri G.C.Nayyar for Shri V.K.Rao, counsel for applicant

Shri Rajeev Bansal, counsel for respondents

Shri Rajeev Bansal, learned counsel seeks permission to withdraw the present MA-1411/2003 as they have gone in CWP before the Hon'ble High Court.

Allowed as prayed. Subject to aforesaid, MA-1411/2003 is dismissed as withdrawn.

(Shanker Raju) Member (J)

/sunil/

(Govindan S. Tampi) Member (A)

174.